

## Annexure - 7

Name of the corporate debtor: Raj Rayon Industries Limited; Date of commencement of CIRP: 23.01.2020; List of creditors as on: 22.03.2021

## List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	Department of Rural Development, District Panchayat, Dadra and Nagar Haveli, Silvassa	Local Authority	06-02-2020	3,52,900	-	Unsecured Government Dues	-	-	NO	-	-	-	3,52,900	Claim not admitted as not received in prescribed form and supporting documents not provided. Discrepancy intimated to creditor for rectification .
2	Assistant Commissioner, Central Excise and Central Goods and Service Tax, Division X, Daman Commissionerate	Central Government	21-02-2020	21,32,79,516	21,32,79,516	Unsecured Government Dues	-	-	NO	-	-	-	-	
3	Deputy Commissioner of Customs DEEC Monitoring Cell, Nhava Sheva - II, JNCH Maharashtra	Central Government	21-02-2020	63,17,92,394	63,17,92,394	Unsecured Government Dues	-	-	NO	-	-	-	-	
4	Employee's Provident Fund Organization, Vapi	State Government	27-10-2020	8,384.00	8,384.00	Unsecured Government Dues	-	-	NO	-	-	-	-	